

(ब) राज्य सरकार ने यह मिल कोलने के लिए १० लाख रु० का ऋण और २ लाख रुपये का अनुदान मांगा था। उसे उसके उत्तर में सूचित किया गया कि इस योजना पर तभी विचार होगा, जब इसके लिये आवश्यक पूंजी का बड़ा हिस्सा सहकारी समितियां जमा कर लेंगी। लेकिन राज्य सरकार ने जून १९५४ में यह योजना वापिस ले ली।

अन्य आय वाले लोगों के लिए गृह-निर्माण योजना

४६५ पट्टिन उवा० प्र० ज्योतिषी क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि अन्य आय वाले लोगों के लिये गृह-निर्माण योजना के अन्तर्गत इत्येक राज्य में अब तक कितने मकान बने हैं?

निर्माण, आवास और सभरण उप-मंत्री (श्री छलिन कु० शर्मा) मांगी हुई सूचना का विवरण पटल पर रख दिया गया है [देखिये परिच्छेद २, अनुच्छेद संख्या ७५]

Salt Production

486. Shri M. D. Mathur: Will the Minister of Commerce and Industry be pleased to state

(a) the total strength of the labour employed in the production of salt at Didwana,

(b) whether it is a fact that there is no drinking water available at the work port for the labour,

(c) if so, what arrangements Government propose to make, and

(d) whether any labour welfare activity is contemplated there in the near future?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) The particulars of labour employed month by month in 1955 and 1956 are given in the statement laid on the

Table [See Appendix II, annexure No 76]

(b) There is no source of drinking water available near the pan works. There is a closed tank at Mata Store yard about one mile from the pan works, in which rain-water is stored during the monsoon and utilized by the salt workers throughout the year

(c) A scheme for extension of the pipeline from Didwana town to the salt works is under consideration in consultation with the State Government

(d) A shelter for labour has already been constructed. Construction of 5 more shelters and 3 latrines for the labour is proposed to be undertaken shortly. The Salt Department dispensary at Didwana caters to the needs of the salt labour

Indians Kidnapped by Portuguese Police

487. Shri Vajpayee: Will the Prime Minister be pleased to refer to the reply given to a Supplementary raised on Starred Question No. 135 on the 18th July, 1957 and state:

(a) the number of civilians and others kidnapped from within Indian territory by the Portuguese Police or Military in Goa during the last three years,

(b) how many of these still continue to be under detention or custody of the Portuguese authorities, and

(c) the steps Government have taken or propose to take to ensure checking this highhandedness of the Portuguese authorities?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Four

(b) One

(c) The Government of India have strengthened the security arrangements on Indo-Goa border and have given instructions to the border police to prevent recurrence of such incidents. In their protest notes, the